CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

@A No.205/94

O.A No.205/1994

Tuesday this the 1st day of March, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR,VICE CHAIRMAN HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.A.Sankaranarayanan, Electrical Fitter Grade II, C.B.C., Electrical Wing, Southern Railway, Podannur.

.. Applicant

By Advocate Mr.P.Santhosh Kumar

VS.

- 1. Union of India, represented by the General Manager, Southern Railway, Madras.
- 2. The Divisional Personnel Officer, Southern Railway, Palakkad.
- 3. Electrical Foreman, Southern Railway, Podannur.

Respondents

By Advocate Mr.George Joseph

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

approached this Tribunal stating that a relaxation Applicant of rules in force between 27.1.93 and 8.3.93 should benefit him also, though he put forward his claim for appointment only on 27.4.93. Learned counsel for applicant submits that the applicant to withdraw the application and move the Chief Personnel Officer for reliefs. We grant leave without expressing any opinion on merits.

Application is dismissed as withdrawn. No costs.

Dated the 1st March, 1994.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN